

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 231 of 2012**

**Dated : 17<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Jindal Stainless Ltd. .... Appellant(s)**

**Versus**

**Dakshin Haryana Bijli Vitran Nigam & Anr. .... Respondent(s)**

**Counsel for the Appellant(s):** **Mr. Amit Kapur**  
**Mr. R.K. Jain**  
**Mr. Aanchal Mullick**  
**Mr. Vishal**

**Counsel for the Respondent(s):** **Mr. M.G. Ramachandran**  
**Ms. Swagatika Sahoo for R-1**

**ORDER**

Post the matter for hearing on **1<sup>st</sup> July, 2013 at 2.30 p.m.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

rkt/vt